

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 452/1998

New Delhi this the 3rd day of March, 1998. (3)

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Shri Arvind Kumar Sharma  
S/o Shri Gajendrapal Sharma,  
C/O Shri G. B. Sharma,  
D-18/260, D.M.S. Colony,  
Hari Nagar,  
Delhi.

... Applicant

( By Shri S. C. Luthra, Advocate )

-Versus-

1. Union of India through  
Secretary, Department of Personnel  
& Training, Ministry of Personnel,  
Public Grievances and Pensions,  
North Block,  
New Delhi.

2. The Chairman,  
Staff Selection Commission,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi.

3. The Regional Director (WR),  
Staff Selection Commission,  
Army & Navy Building,  
11nd Floor, M.G.Road,  
Kala Ghoda,  
Bombay-400001.

... Respondents.

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Heard the learned counsel for applicant on admission.

2. Applicant appeared in certain examination held by Staff Selection Commission in December, 1995. Thereafter in July, 1996 a decision was taken to hold

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re-examination for the post of Inspectors in 10 Centres on 11.8.1996. By this application applicant is challenging that decision of July, 1996 for re-examination in 10 Centres on 11.8.1996.

3. No reason is given why applicant did not come to the Tribunal at appropriate time for the relief sought in this application. The application is also barred by time. Under these circumstances, we find no case for interference and accordingly this O.A. is hereby summarily dismissed.

*Km*  
( K. M. Agarwal )

Chairman

*R. K. Ahuja*  
( R. K. Ahuja )

Member (A)

/as/